

SHRI K. MAYATHEVAR : Mr. Speaker, Sir, I have given a privilege motion against the Tamil Nadu police for assulting all the M. Ps. led by my leader. What happened ?

MR. SPEAKER : I have already heard you.

SHRI K. MAYATHEVAR : Sir, what happened ? Mr. Kalanidhi, M.P., was beaten. I do not know what happened to the motion...*Interruptions*...What is the reply from the Tamil Nadu Government ? What is the reply from the Tamil Nadu police ? I was not informed. You promised to get the facts.

MR. SPEAKER : Please listen. I have got a reply, I will send it to you.

SHRI K. MAYATHEVAR : Have you not received anything ?

MR. SPEAKER : You will get it.

SHRI BRAJAMOHAN MOHANTY : Sir, I am on a point of order ?

MR. SPEAKER : What is your point of order ?

SHRI BRAJAMOHAN MOHANTY : Sir, I am speaking about the procedure being adopted...*(Interruptions)*. Let me finish the sentence. I am speaking about the procedure being followed for discussion of an urgent and immediate matter. That procedure needs to be reviewed.

MR. SPEAKER : I am not following you.

SHRI BRAJAMOHAN MOHANTY : My submission is that it is a question of procedural matter which should be considered by you; other matters will follow. As a matter of fact, you have taken notice of our Call Attention motion on Tripura and you have called for the report from the Home Ministry. But how long will it take?

MR. SPEAKER : We are asking for certain facts. I will decide after getting facts.

SHRI BRAJAMOHAN MOHANTY : My submission is that the matter is so much deleyed ...

MR. SPEAKER : I cannot do anything.

SHRI BRAJAMOHAN MOHANTY : My submission would be that...

MR. SPEAKER : Nothing doing. Overruled. Now Papers Laid on the Table. Mr. S. M. Krishna.

SHRI BRAJAMOHAN MOHANTY : My submission would be that there should be some procedure which will meet the ends of justice in respect of various problems.

MR. SPEAKER : That is why I am overruling'. *(Interruptions)*

12-12 hrs.

#### PAPERS LAID ON THE TABLE

Notifications under Essential Commodities Act and Industries (Development and Regulation) Act

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI S. M. KRISHNA) : I beg to lay on the Table :

(i) A copy each of the following Notifications (Hindi and English versions) under sub-section (6) of section 3 of the Essential Commodities Act, 1955 :-

(i) The Paper (Regulation of Production) Amendment Order, 1983 published in Notification No. S.O. 286(E) in Gazette of India dated the 11th April, 1983.

(ii) The Paper (Control) Amendment Order, 1983 published in Notification No. S.O. 287(E) in Gazette of India. dated the 11th April 1983 [*Placed in Library See No. LT-6404/83.*]

(2) A copy of Notification No. S.O. 158(E) (Hindi and English versions) published in Gazette of India dated the 4th March 1983 regarding extension of period of take over of management of Messrs India Belting and Cotton Mills Limited, Serampore, beyond five years, under sub-section (2) of section 18AA of the Industries (Development and Regulation) Act. 1951 [*Placed in Library See No. LT-6405/83.*]

**Detailed Demands For Grants Of Deptt. Of Ocean Development 1983-84 And Department of Space 1983-84, Annual Report, etc. Of C.S.I.R., New Delhi for 1981-82 And Annual Report etc. Of Bose Institute, Calcutta for 1981-82**

THE MINISTER OF STATE IN THE DEPARTMENTS OF SCIENCE AND TECHNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL) : I beg to lay on the Table.

(1) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Ocean Development, for 1983-84. [*Placed in Library See No. LT-6406/83*]

(2) A copy of the Detailed Demands for Grants (Hindi and English versions) of Department of Space for 1983-84. [*Placed in Library See No. LT-6407/83.*]

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi, for the year 1981-82,

(ii) A statement (Hindi and English versions) regarding Review by the Government on the working of the Council of Scientific and Industrial Research, New Delhi, for the year 1981-82.

(iii) A copy of the Annual Account (Hindi and English versions) of the Council of Scientific and Industrial Research, New Delhi for the year 1981-82 together with Audit Report thereon.

(4) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above. [*Placed in Library See No. LT-6408/83.*]

(5) (i) A copy of the Annual Report (Hindi and English versions) of the Bose Institute, Calcutta, for the year 1981-82. along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by Government on the working of the Bose Institute, Calcutta, for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (5) above. [*Placed in Library See No. LT-6409/83.*]

(6) (i) A copy of the Annual Report (Hindi and English versions) of the Indian Association for the Cultivation of Science, Calcutta, for the year 1981-82 along with Audited Accounts.

(ii) A statement (Hindi and English versions) regarding (a) Review by the Government on the working of the Indian Association for the Cultivation of Science Calcutta. for the year 1981-82 and (b) reasons for delay in laying the papers mentioned at (i) of item (6) above. [*Placed in Library See No. LT-6410/83.*]